



2026:AHC:22368-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 29882 of 2025

Smt. Saroj Sharma

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Vijai Kumar Tiwari
Counsel for Respondent(s)	:	G.A.

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard learned counsel for the petitioner, learned A.G.A. for the State and perused the record.
2. After some arguments, learned counsel for the petitioner states that he does not want to press the writ petition and seeks to withdraw it.
3. In view of the statement made, this writ petition is dismissed as withdrawn.

February 2, 2026
KS

(Achal Sachdev,J.) (Rajiv Gupta,J.)